

HIGH COURT OF SIKKIM  
GANGTOK

No. 14 /Confdl./HCS

Dated 28/09/2022

NOTIFICATION

In exercise of the powers conferred under Section 16(2) of the Advocates Act, 1961 and Rule 4 of the High Court of Sikkim (Designation of Senior Advocates) Rules, 2019, the High Court of Sikkim is pleased to designate the following Advocates as Senior Advocates from the date of this Notification:

1. Mr. Sujay Singh Hamal
2. Mr. Sudipto Mazumdar
3. Dr. (Mrs.) Doma T. Bhutia
4. Mr. Jorgay Namka

By Order,

Sd/-

(K.W. Bhutia)

REGISTRAR GENERAL

Memo No.V(147)Confdl./HCS/ 6149-181

Dated: 28/09/2022

Copy to:

1. Mr. Sujay Singh Hamal, Senior Advocate, Gangtok, Sikkim;
2. Mr. Sudipto Mazumdar, Senior Advocate, 211, Sachin Sarkar Sarani Road, Collegepara, Siliguri, District Darjeeling;
3. Dr. (Mrs.) Doma T. Bhutia, Senior Advocate, Gangtok, Sikkim;
4. Mr. Jorgay Namka, Senior Advocate, Gangtok, Sikkim;
5. The President, Supreme Court Bar Association, 1-Tilak Marg, New Delhi – 110 001;
6. The Secretary General, Supreme Court of India, New Delhi – 110 001;
7. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi;

8. The Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
9. The Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
10. The Chief Secretary, Government of Sikkim, Gangtok;
11. The Registrar General of all the High Courts of India;
12. The Advocate General, Government of Sikkim, Gangtok;
13. The Additional Advocate General, Government of Sikkim, Gangtok;
14. The Chairman, Bar Council of Delhi, New Delhi – 110 001;
15. The Secretary, Bar Council of Delhi, New Delhi – 110 001;
16. The Principal District & Sessions Judge, Gangtok, Sikkim;
17. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
18. The Registrar (Judicial Service) and OSD to the Hon'ble, the Chief Justice, High Court of Sikkim;
19. The Legal Remembrancer-cum-Law Secretary, Law Department, Government of Sikkim;
20. All District & Sessions Judge, Sikkim;
21. Central Project Coordinator, High Court of Sikkim;
22. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
23. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim;
24. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim;
25. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
26. All Chief Judicial Magistrate-cum-Sr. Civil Judges, Sikkim;
27. All Civil Judge-cum-Judicial Magistrates, Sikkim;
28. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts) ;
29. President, High Court Bar Association, Gangtok;
30. President, Namchi Bar Association, Namchi;
31. The Additional Secretary, Home Department for publication in the Government Gazette;
32. All Section In-charge, High Court of Sikkim, Gangtok;
33. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
34. Notice Board;
35. Guard file and
36. File.

  
REGISTRAR